

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 23.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

**MEDIATION CASES**

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/31/2026	WP (C) No. 221 of 2023	SHRI JHONNY MARBOH -VS- STATE OF MEGHALAYA & ORS	MR. S. A. SHIEKH MR. L. N. ARENGH	MR. A. H. KHARWANLANG	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/39/2026	WP (C) No. 344 of 2015	SHRI. MRINAL KANTE DE -VS- STATE OF MEGHALAYA & ORS	MR. S. THAPA MS. S. KHATUN	MR. J. N. RYNJAH	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
3.	HCM/SMD-2.0/49/2026	WP (C) No. 407 of 2025	SHRI MADAN SINGH -VS- THE REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA	MS. P. CHETTRI	MR. S. SEN	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/67/2026	WP (C) No. 591 of 2025	SMTI. BIBI THABAH -VS- STATE OF MEGHALAYA & ORS	MS. S. NONGSIEJ	MR. S. A. SHEIKH	SHRI. ALBERT LANONG	2:30 PM	PHYSICAL	VIDEO CONFERENCE ROOM
5.	HCM/SMD-2.0/72/2026	WP (C) No. 203 of 2024	SMTI. RUCHI KUMAR -VS- STATE OF MEGHALAYA & ORS	MRS. R. DUTTA MS. B. LYNGKHOI	MS. Z. E. NONGKYNRIH MS. S. SHYAM	SMTI. P. YADAV	11:30 AM	PHYSICAL	ANNEXE BUILDING

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 24.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

**MEDIATION CASES**

<b>Sl No</b>	<b>High Court Mediation File No.</b>	<b>Original Case No.</b>	<b>Parties Name</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>	<b>Name Of The Mediator</b>	<b>Time</b>	<b>Mode</b>	<b>Room</b>
1.	HCM/SMD-2.0/7/2026	WP (C) No. 372 of 2023	SMTI. BALARILANG BAMON -VS- STATE OF MEGHALAYA & ORS	MR. S. DEB	MS. Z.E. NONGKYNRIH	SMTI. E. SHABONG	10:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/32/2026	WP (C) No. 332 of 2025	SMTI. JUDTH RIAHTAM & ORS -VS- STATE OF MEGHALAYA & ORS	MS. C. L. MAWPHLANG	MR. K. V. KHARLYNGDOH	SHRI. ALBERT W. LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE HALL

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 25.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

**MEDIATION CASES**

<b>SI No</b>	<b>High Court Mediation File No.</b>	<b>Original Case No.</b>	<b>Parties Name</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>	<b>Name Of The Mediator</b>	<b>Time</b>	<b>Mode</b>	<b>Room</b>
1.	HCM/SMD-2.0/2/2026	WP (C) No. 618 of 2025	SMTI. NIRULA BALA KOCH -VS- STATE OF MEGHALAYA & ORS	MR. M. R. MARAK	MS. I. LYGWA MS. E. B. PASSAH	DR. D. MAWLONG	12:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/50/2026	WP (C) No. 40 of 2025	STEVE DAVID SYIEMLIH NICHOLAS ROY & ANR -VS- THE DEPUTY COMMISSIONERS/ DISTRICT COLLECTOR EAST KHASI HILLS DISTRICT & ORS	MR. J. K. PARIAT	MR. E. R. CHYNE	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 26.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

**MEDIATION CASES**

<b>Sl No</b>	<b>High Court Mediation File No.</b>	<b>Original Case No.</b>	<b>Parties Name</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>	<b>Name Of The Mediator</b>	<b>Time</b>	<b>Mode</b>	<b>Room</b>
1.	HCM/SMD-2.0/28/2026	WP (C) No.71 of 2020	SMTI. DISAKA ELLIOTTEE LALOO	MR. PHILEMON NONGBRI	MR. K. P, BHATTACHARJEE MR. S. KHYRIEM	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/40/2026	WP (C) No. 310 of 2014	SHRI. KAKUTO & 82 ORS -VS- STATE OF MEGHALAYA & ORS	MR. H. L. SHANGREISO MR. W. KHONGSNI	DR. N. MOZIKA MR. PHILEMON NONGBRI	SMTI. E. SHABONG	10:30 AM	PHYSICAL	CONFERENCE HALL

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 27.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

**MEDIATION CASES**

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/41/2026	WP (C) No. 196 of 2014	MR. YANGAM KONYAK & 28 ORS -VS- STATE OF MEGHALAYA & ORS	MR. H. L. SHANGREISO MR. W. KHONGSNI	DR. N. MOZIKA MR. PHILEMON NONGBRI	SMTI. EVALENE SHABONG	10:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/43/2026	WP (C) No. 409 of 2025	SHRI. ARUN CH. DEKA -VS- STATE OF MEGHALAYA & ORS	MR. S. JINDAL	MS. Z. E. NONGKYNRIH	SHRI. ANTONY SYIEMIONG	1:00 PM	PHYSICAL	CONERENCE HALL
3.	HCM/SMD-2.0/69/2026	WP (C) No. 143 Of 2024	SHRI. JOSHNA SANGMA -VS- STATE OF MEGHALAYA	MR. P. T. SANGMA	MS. G. C. MARBOH	SHRI. C. G. MOMIN	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

**HIGH COURT OF MEGHALAYA, SHILLONG**  
**MEDIATION CAUSE LIST**  
**Cases Listed for Mediation on 28.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

**MEDIATION CASES**

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/14/2026	MACApp No. 5 of 2025	KHAIBOR ALI -VS- ZAMIR UDDIN MAJUMDAR & ORS	MR. N. I. CHOUDHURY	MS. W. RYMBAI	DR. M. KHARSHIING	12:30 PM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/23/2026	WP (C) No 307 of 2025	SMTI. ARJINA BANU -VS- STATE OF MEGHALAYA & ORS	MS. M. RAHMAN	MR. S. A. SHEIKH MR. I. HOQUE	DR. M. KHARSHIING	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
3.	HCM/SMD-2.0/24/2026	WP (C) No. 159 of 2025	DR. BISHNU RAM MEDHI & ORS -VS- STATE OF MEGHALAYA	MR. B. SNAITANG	MS. Z.E. NONGKYNRIH	DR. M. KHARSHIING	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/26/2026	WP (C) No 566 of 2025	PROF. HARESAMUDRAM SRIKANTH -VS- NORTH EASTERN HILL UNIVERSITY & ORS	MR. B. DEB	MS. E. BLAH MR. S. SEN	SMTI. M. K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING
5.	HCM/SMD-2.0/70/2026	WP (C) No 358 of 2024	SHRI. CLEVERLY J. NONGBET & ORS -VS- STATE OF MEGHALAYA & ORS	MR. W. KHONGSNI	MR. K. P. BHATTACHARJEE MS. S. SHYAM	SMTI. R. RYMBAI	11:30 AM	PHYSICAL	CONFERENCE HALL